

[Translation]

**Gaya District Resident's Fixed Deposits
in Nationalised Banks**

4606. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the amount fixed deposits of the residents of Gaya District in the nationalised banks situated in this district as on 31 March, 1985;

(b) the percentage of these fixed deposits to loans given to the residents of the districts; and

(c) the amount of loans distributed to the farmers for the purchase of agricultural implements and fertilizers and the amount given for the development of small scale and cottage industries in Gaya District ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India have reported that breakup of fixed deposits with public sector banks in Gaya district is not available with them. However, total deposits, advances and credit-deposit ratio of all Scheduled Commercial banks in the district of Gaya for the last three years are given below :

(Amt. in Rs. crores)

	March 1982	March 1983	March 1984
1. Deposits	64.73	76.99	89.88
2. Advances	20.78	25.70	29.31
3. C & D Ratio (%)	32.1	33.4	32.6

(c) Separate data on loans in Gaya district to farmers for purchase of agricultural implements and fertilizers are not available. However, under the District Credit Plan 1983-85 for Gaya district an aggregate amount of Rs. 591.84 lakhs, was disbursed by all banks to farmers for agricultural and allied activities. Under Annual Action Plan for 1985, an outlay of Rs. 420.45 lakhs has been provided for advances for agricultural and allied activities in Gaya district.

For small scale industries (which include cottage industries) a sum of Rs. 117.82 lakhs was disbursed under District Credit Plan 1983-85, and provision of Rs. 188.70 lakhs has been made under Annual Action Plan for 1985 Gaya district.

Coal Production

4607. SHRI LALA RAM KEN : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the monthly quantum of soft coke obtained from mines in India;

(b) the quantity of soft coke out of it given to Rajasthan as against its actual demand;

(c) the process involved in converting this coal obtained from mines into soft coke and supplying the same to the consumers;

(d) whether the quality of this coal has been deteriorating day by day for the past few years;

(e) whether 25 per cent of the coal given to the consumers against their ration cards consists of stone and dust; and

(f) if so, the steps proposed to be taken to improve the quality ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) During 1984-85, the total production of soft coke from the mines of Coal India was 15.88 lakh tonnes, which comes to an average of 1.32 lakh tonnes per month.

(b) Despatch of soft coke to Rajasthan was 17,700 tonnes during 1984-85 against the demand of 36,000 tonnes.

(c) Soft coke is produced by stacking coking coal and non-coking coal in heaps and burning them. In the process the volatile content of coal is removed. After burning for 72 hours, the fire is quenched with water and thus coal is converted into soft coke. Soft coke is despatched to the States as per the ceiling limit fixed by Railways for allotment of wagons. Balance is supplied by road if required by State Governments. The State

Governments further distribute to the public as per their public distribution system.

(d) There has been no such deterioration in the quality of soft coke.

(e) No, Sir.

(f) Regular inspection of quality is carried out by the coal companies. There are Quality Control Departments in coal companies for this purpose. Complaints are investigated into and wherever needed, corrective action is taken.

[English]

Income Tax Arrears against Film Personalities

4608. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the amount of income tax arrear pending realisation from the actors, actresses producers, directors and other film personalities as on 31 March, 1985;

(b) whether income tax arrears from those film personalities who have died during the last three years with huge arrears to be paid has been realised; and

(c) if not, the reasons thereof and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Department maintains dossiers in cases of film actors, actresses, producers, directors and other film personalities where income-tax arrears exceed Rs. 1 lakh. As on 31.12.1984, Rs. 12.38 crores was outstanding against such assesses.

(b) and (c). There are eight cases of film personalities referred to part (a) above who are not alive and against whom income-tax demand of Rs. 58.26 lakhs was outstanding as on 31.12.1984. Out of this, a sum of Rs. 22.48 lakhs is not enforceable.

The demands were outstanding mainly on account of the appeals/references pending before the Appellate Authorities Courts.

Vigilance Machinery in Public Sector Banks

4609. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether public sector banks are also having vigilance machinery;

(b) if so, whether all the public sector banks have been following the prescribed procedure to strengthen their vigilance machinery;

(c) whether some cases regarding unsatisfactory arrangements of strengthening vigilance machinery in banks have come to the notice of Government; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Import and Export of Sugar by STC

4610. SHRI G. S. GHOLAP : Will the Minister of COMMERCE be pleased to state:

(a) whether India has signed a contract for importing 3 lakh tonnes of sugar through the State Trading Corporation this year;

(b) whether the price of sugar has fallen in the international market;

(c) the quantity of sugar imported and exported during the financial year 1984-85 and the value thereof;

(d) whether Government have provided Rs. 200 crores for reimbursement of losses to the State Trading Corporation for import and export of sugar; and

(e) the reasons for export and import being run at one and same time ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A.